

(39)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 227/90

Date: 30-4-91

Between:

1. B.Ramachander
2. Sattaiah
3. G.Mallaiah

.. Applicants.

and

1. Government of India rep. by its Secretary to the Government, Ministry of Defence, Department of Productions, New Delhi - 11.
2. The Ordnance Factory Board rep. by Secretary, Ordnance Factory Board, 10/A, Auckland Road, Calcutta -1.
3. The General Manager, Ordnance Factory Project, Yeddu-mailaram, Medak Dist. A.P. Pin.-205.

.. Respondents.

For the Applicants: Mr. P.Naveen Rao, Advocate for  
Mr.Y.Suryanarayana, Advocate

For the Respondents: Mr.N.V.Ramana, Addl.CGSC.

CORAM:

THE HON'BLE MR.J.NARASIMHA MURTY : MEMBER(JUDL)

AND

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN)

The Tribunal made the following Order:-

We have heard Shri P.Naveen Rao, Advocate appearing on behalf of Shri Y.Suryanarayana, learned counsel for the applicants, and Shri N.V.Ramana, learned Additional Central Government Standing Counsel, on behalf of the Respondents.

The learned counsel for the applicants represents that after the selection was over, the respondents prepared a select list and that list was not operated. So, they filed this application to appoint them in the department. In the Counter filed by the Respondents, the respondents gave an assurance that they are giving effect to the list and already applicant No.2 herein has been offered appointment to the post to which he was selected when his turn came and similarly other two applicants i.e. applicants 1 and 3 herein are also likely to be taken when their turn comes. The learned counsel for the applicants states that he is satisfied that the prayer in the O.A. is met in view of the assurance given in the counter to appoint the applicants. We accordingly dispose of the application. No order as to costs.

To

1. The Secretary to the Government of  
Ministry of Defence, Department of Productions,  
New Delhi,
2. The Secretary, Ordnance Factory Board 10/A, Auckland Road, Calcutta-
3. The General Manager, Ordnance Factory Project,  
Yeddu-mailaram, Medak Dist. A.P.
4. One copy to Mr. Y.Suryanarayana, Advocate  
40 MIGH, Housing Board Colony, Mehdipatnam, Hyd-28.
5. One copy to Mr.N.V.Ramana, Addl.CGSC. CAT.Hyd.Bench.
6. One spare copy.

*1-5*  
For Deputy Registrar (J).

TYPED BY

COMPLETED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
HYDRAAABD BENCH:HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA: V.C.  
AND  
THE HON'BLE MR. D. SURYA RAO: M(J)  
AND  
THE HON'BLE MR. J. NARASIMHA MURTHY: M(J)  
AND  
THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATED: 30 ~~4~~ - 1991.

ORDER / JUDGMENT.

M.A./R.A./C.A. No.

T.A. No. in

W.P. No.

O.A. No. 227/90

Admitted and Interim directions  
issued.

Allowed.

Disposed of with direction.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.

